

Pakistani were wounded.

(d) Cease-fire violation complaints were lodged with the U.N. Military Observers, where considered necessary.

#### State Trading Corporation

1. { **Shri Ram Krishan Gupta:**  
**Shri Ajit Singh Sarhadi:**  
**Shri Pangarkar:**

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 1811 on the 16th March, 1961 and state:

(a) whether the question of amending the Articles of Association of the State Trading Corporation of India Ltd., has since been finalised; and

(b) if so, the result thereof?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The matter is still under consideration.

#### T. V. Centre at Bombay

2. **Shri Ram Krishan Gupta:** Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Unstarred Question No. 1832 on the 16th March, 1961 and state:

(a) whether the details of scheme for setting up T. V. Centre at Bombay have been finalised; and

(b) if so, what are they?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). The details of the scheme for setting up T. V. Centre at Bombay have not been worked out as the implementation of the project depends upon the availability of foreign exchange and as priority in the Third Five Year Plan is being given to the Medium Wave Expansion. Certain technical matters such as the T. V. frequency are, however, being examined.

#### Decasualization Scheme for Colliery Workers

3. **Shri Ram Krishan Gupta:** Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Starred Question no. 1015 on the 21st March, 1961, and state:

(a) whether the Government have considered the decasualization scheme for colliery workers; and

(b) if so, the result thereof?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). The views of the State Governments in regard to the decasualisation scheme have been called for. A decision will be taken after these have been received.

#### Four-Storeyed Houses for Govt. Employees

4. **Shri Ram Krishan Gupta:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 2031 on the 21st March, 1961 and state whether Government have considered the proposal to construct four-storeyed houses for Government employees with a view to intensive utilisation of available land?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** The proposal is still under consideration.

#### Holy Shrines in Pakistan

5. { **Shri Ram Krishan Gupta.**  
**Shri Ajit Singh Sarhadi:**  
**Sardar Iqbal Singh:**

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1612 on the 19th April, 1961, and state the further progress made in settling the question of maintenance of the sanctity of holy shrines left in Pakistan and protection of their property with Pakistan Government?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The Ministers of Rehabilitation of India and Pakistan met in Cal-